COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 319 OF 2016 &</u> IA NOS. 665 OF 2016 & 536 OF 2017

Dated: 12th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Simhapuri Energy Ltd. Vs.			. 4	Appellant(s)
			. F	Respondent(s)
Counsel for the Appellant(s)	:	Mr. K. Gopal Choudary		
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for R-1	I	

<u>ORDER</u>

Learned counsel for the appellant states that he will file rejoinder on or before 16.10.2017. He may file the same after serving copy on the other side.

List the matter on 25.10.2017.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd